ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/35752/2026	ULLAS NAIK	AMITAV TRIPATHY	GANIA /118 /2026
	BLAPL/12644/2026	VS	VS	J.M.F.C.,DASAPALLA(Nayagarh)
		STATE OF ODISHA		GR/0000394/2026
2	D-BLAPL/35754/2026	ABHIMANYU JENA	AKSHAYA KUMAR PANDEY	CHANDANPUR /186 /2025
	BLAPL/12645/2026	VS	VS	SPECIAL JUDGE (POCSO), PURI(Puri)
		STATE OF ODISHA		TR/0000103/2025
3	D-BLAPL/35061/2026	RAMAKANTA NAIK	SRINIVAS MOHANTY	TARBHA /178 /2025
	BLAPL/12646/2026	VS	VS	SPECIAL JUDGE,SONEPUR(Sonepur)
		STATE OF ODISHA		Spl/0000042/2025
4	D-BLAPL/35976/2026	SUBAS CHANDRA PATRA @ SUBASH CHANDRA PATRA	RAJESH RANJAN SAHOO	/ /0
	BLAPL/12647/2026	VS	VS	1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K
		STATE OF ODISHA		TR/0000221/2026
5	D-BLAPL/35741/2026	MAMULI SAHOO	SAHASRANSU SOURAV	NALCO /415 /2026
	BLAPL/12648/2026	VS	VS	SPECIAL JUDGE (POCSO), ANGUL(Anug
		STATE OF ODISHA		Spl/0000106/2026
6	D-BLAPL/35974/2026	PRUTHWIRAJ MOHANTY	RAJESH RANJAN SAHOO	/ /0
	BLAPL/12649/2026	VS	VS	SPECIAL JUDGE, CUTTACK(Cuttack)
		STATE OF ODISHA		2(A)CC/0000103/2026
7	D-BLAPL/35863/2026	NAMADA DIGAL	MAHES DAS	BALLIGUDA /296 /2026
	BLAPL/12650/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		Spl/0000207/2026
8	D-BLAPL/33327/2026	PARTHA MUGRI	SAHASRANSU SOURAV	PUINTALA /142 /2026
	BLAPL/12651/2026	VS	VS	SPECIAL JUDGE (POCSO), BALANGIR(B
		STATE OF ODISHA		Spl/0000026/2026
9	D-BLAPL/35609/2026	RANJAN KHATUA	PANCHANAN PANIGRAHI	PARJANG /458 /2025
	BLAPL/12652/2026	VS	VS	A.D.J.,KAMAKHYANAGAR(Dhenkanal)
		STATE OF ODISHA		CT/0000019/2026
10	D-BLAPL/35821/2026	MAHENDRA BEHERA	BIJAY KUMAR BEHERA	/ /
	BLAPL/12653/2026	VS	VS	SPECIAL JUDGE,BHANJANAGAR(Ganjam
		STATE OF ODISHA		2(A)CC/0000030/2026
11	D-BLAPL/34245/2026	BINAYAK PRASAD SAHANI	LALIT KUMAR MAHARANA	BOLAGARH P.S. /363 /2026
	BLAPL/12654/2026	VS	VS	1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K
		STATE OF ODISHA		TR/0000140/2026

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12	D-BLAPL/35979/2026	RUPASHRI MAHAPATRA	JYOTIRMAYA SAHOO	/ /0
	BLAPL/12655/2026	VS	VS	1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K
		STATE OF ODISHA		TR/0000220/2026
13	D-BLAPL/35548/2026	SUNYA CHANDRA DAS	SAILAZA NANDAN DAS	BAIDYANATHPUR /518 /2025
	BLAPL/12656/2026	VS	VS	3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP
		STATE OF ODISHA		ST/0000018/2026
14	D-BLAPL/35697/2026	BANITA BEHERA @ BANITA KU. BEHERA	JYOTIRMAYA SAHOO	BAIDYANATHPUR /287 /2026
	BLAPL/12657/2026	VS	VS	S.D.J.M.,BERHAMPUR(Ganjam)
		STATE OF ODISHA		GR/0001548/2026
15	D-BLAPL/35838/2026	DHARMENDRA CHIRGUNI	BIKASH KARNA	SONEPUR /112 /2026
	BLAPL/12658/2026	VS	VS	SPECIAL JUDGE,SONEPUR(Sonepur)
		STATE OF ODISHA		Spl/0000030/2026
16	D-BLAPL/35978/2026	DHARMENDRA NAYAK	DEBASNAN DAS	NAYAGARH /456 /2025
	BLAPL/12659/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(
		STATE OF ODISHA		GR/0001363/2025
17	D-BLAPL/35247/2026	SURENDRA RAJU	RAJIB LOCHAN PATTNAIK	ORKEL /268 /2026
	BLAPL/12660/2026	VS	VS	SPECIAL JUDGE,MALKANGIRI(Malkang
		STATE OF ODISHA		Spl/0000170/2026
18	D-BLAPL/35914/2026	NANDA KISHORE GOUDA	KISHORE KUMAR MISHRA	BELLAGUNTHA /325 /2025
	BLAPL/12661/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BHANJANAG
		STATE OF ODISHA		GR/0001242/2025
19	D-BLAPL/35252/2026	A.ABABU@ A.ABADU	RITURANJAN CHHOTARAY	CHANDAPUR /51 /2025
	BLAPL/12662/2026	VS	VS	J.M.F.C.,RANPUR(Nayagarh)
		STATE OF ODISHA		GR/0000170/2025
20	D-BLAPL/35698/2026	DINESH NAYAK	MANGU NANDY	MATHILI /192 /2025
	BLAPL/12663/2026	VS	VS	A.D.J.,MALKANGIRI(Malkangiri)
		STATE OF ODISHA		CT/0000003/2026
21	D-BLAPL/35248/2026	KHAGAPATI KUMAR @ KUMBHARA	RAJIB LOCHAN PATTNAIK	MALKANGIRI SADAR /62 /2026
	BLAPL/12664/2026	VS	VS	DISTRICT AND SESSIONS JUDGE,MALK
		STATE OF ODISHA		CT/0000058/2026
22	D-BLAPL/35949/2026	HAMID KHAN @HAMMID KHAN	MANORANJAN PADHY	K.NUAGOAN /135 /2026
	BLAPL/12665/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		Spl/0000184/2026
23	D-BLAPL/35958/2026	KORRA RAJU	MANORANJAN PADHY	JEYPORE SADAR /392 /2024

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	BLAPL/12666/2026	VS	VS	SPECIAL JUDGE,JEYPORE(Koraput)
		STATE OF ODISHA		TR/0000086/2024
24	D-BLAPL/35903/2026	DILIP KUMAR MOHANTY@ DILIP MOHANTY	RABINDRANATH BARIK	NAYAGARH SADAR /251 /2025
	BLAPL/12667/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(
		STATE OF ODISHA		GR/0001159/2025
25	D-BLAPL/35941/2026	RAJESH SRIVASTAVA @ RAJESH KU. SRIVASTAVA	JULU KHANSAMA	RAGHUNATHPALI /492 /2026
	BLAPL/12668/2026	VS	VS	S.D.J.M.(P),ROURKELA(Sundargarh)
		STATE OF ODISHA		GR/0002751/2026
26	D-CMP/54868/2026	SASHIDHAR BEHERA	ABHISHEK DASH	/ /
	CMP/2062/2026	VS	VS	CIVIL JUDGE (SD),UDALA(Mayurbhanj)
		DAYANIDHI BEHERA		CS/0000119/2014
27	D-CMP/55341/2026	RUKMANI SAHOO	SUDHAKAR SAHOO	/ /
	CMP/2063/2026	VS	VS	CIVIL JUDGE (SD), CHANDIKHOL(Jajapu
		AKSHAYA BARIK		CS/0000047/2022
28	D-CMP/55010/2026	LALIT MOHAN SINGH	ANANTA NARAYAN PATTANAYAK	/ /
	CMP/2064/2026	VS	VS	CIVIL JUDGE (SD),KHURDA(Khordha)
		KHULANA SINGH		EXECUTION CASE/0000003/2019
29	D-CMP/55334/2026	PANKAJ KUMAR DAS	PRATYUSHA NAIDU	/ /
	CMP/2065/2026	VS	VS	CIVIL JUDGE (SD),BALASORE(Baleshwa
		JAYANTA KUMAR DAS		EXECUTION CASE/0000008/2026
30	D-CMP/54614/2026	RADHASYAM MAHARANA	PRAVAT RANJAN SUTAR	/ /
	CMP/2066/2026	VS	VS	DISTRICT & SESIONS JUDGE,BHUBANE
		TULA MOHARANA		Fao/0000143/2025
31	D-CMP/56246/2026	SUBHASHREE CONSTRUCTION AND TRANSMISSION PVT. LTD., BHUBANESWAR	DEEPALI MAHAPATRA	/ /
	CMP/2067/2026	VS	VS	CIVIL JUDGE (SD),BHUBANESWAR(Kho
		SATYABHAMA PRADHAN		CS/0000187/2023
32	D-CMP/54349/2026	S. SITALAKSHMI PATNAIK	KISHORE KUMAR MISHRA	/ /
	CMP/2068/2026	VS	VS	CIVIL JUDGE (SD),BERHAMPUR(Ganjam
		N. SITALAKSHMI		IA/0000096/2026
33	D-CMP/54369/2026	RASHESWARI PADHAN	AGNIHOTRA SAHU	/ /
	CMP/2069/2026	VS	VS	DIST.AND SESSIONS JUDGE,BARGARH
		BHUPENDRA KUMAR PATEL		RFA/0000010/2024
34	D-CMP/54498/2026	MINAKHI MOHANTY	ARYA TRIPATHY	/ /
	CMP/2070/2026	VS	VS	DIST.& SESSIONS JUDGE,JAJPUR(Jajapu

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		M/S. SANJAY INFRASTRUCTURE DEVELOPMENT PVT LTD.,BHUBANESWAR		EC/0000025/2026
35	D-CMP/54930/2026	AMITA GAJENDRA BHAMMAR	TRILOCHAN NANDA	/ /
	CMP/2071/2026	VS	VS	CIVIL JUDGE (SD),BOLANGIR(Balangir)
		NIMESH DHIRAJLAL BHAMMAR		CS/0000004/2019
36	D-CONTC/55601/2026	MANAGING COMMITTEE OF BANCHHANIDI GIRLS HIGH SCHOOL, BALASORE	SOUMYA RANJAN PATI	/ /
	CONTC/8142/2026	VS	VS	()
		DR.N.THIRUMALA NAIK, IAS		//
37	D-CONTC/55992/2026	PABITRA MOHAN PRADHAN	ADV.	/ /
	CONTC/8143/2026	VS	VS	()
		YAMINI SARANGI, IAS		//
38	D-CONTC/55751/2026	DEBENDRANATH MOHANTA	SANJIB KUMAR RATH	/ /
	CONTC/8144/2026	VS	VS	()
		JUGALESWARI DAS, IAS		//
39	D-CONTC/55753/2026	BHAGIRATHI MOHARANA	SANJIB KUMAR RATH	/ /
	CONTC/8145/2026	VS	VS	()
		THIRUMALA NAIK, IAS		//
40	D-CONTC/55075/2026	JYOTI RANJAN NAYAK	ADV.	/ /
	CONTC/8146/2026	VS	VS	()
		JAYANTA KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR		//
41	D-CONTC/56066/2026	NANDINI PRADHAN	ADV.	/ /
	CONTC/8147/2026	VS	VS	()
		SANJIB MISHRA, IAS		//
42	D-CONTC/56073/2026	DANDAPANI BEHERA	ADV	/ /
	CONTC/8148/2026	VS	VS	()
		SUBHA SARMA, I.A.S		//
43	D-CONTC/55975/2026	PURNA CHANDRA MISHRA	ADV.	/ /
	CONTC/8149/2026	VS	VS	()
		YAMINI SARANGI, IAS		//
44	D-CONTC/55999/2026	SUJATA DAS	ADV.	/ /
	CONTC/8150/2026	VS	VS	()
		DR.MANORANJAN SAHU,OAS,SUB-COLLECTOR, BHUBANESWAR-CUM-PRESIDENT, G.B. OF SISHU ANANTA MAHAVIDYALAYA		//
45	D-CONTC/56084/2026	SHIVA PRASAD SAMAL	ADV.	/ /
	CONTC/8151/2026	VS	VS	()
		BHASKAR JYOTI SARMA, IAS		//

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46	D-CONTC/56094/2026	MANAGOBINDA BEHERA	ADV.	/ /
	CONTC/8152/2026	VS	VS	()
		BALAMUKUNDA BHUYAN, IAS		//
47	D-CONTC/56052/2026	SITAKANTA DASH	ADV.	/ /
	CONTC/8153/2026	VS	VS	()
		VINAYTOSH MISHRA, IPS		//
48	D-CONTC/56007/2026	ABHIMANYU KHATUA	ADV.	/ /
	CONTC/8154/2026	VS	VS	()
		MANOJ SATYAWAN MAHAJAN, IAS, COLLECTOR AND D.M., KORAPUT		//
49	D-CONTC/56005/2026	SUSHIL KUMAR MAHANTA	ADV.	/ /
	CONTC/8155/2026	VS	VS	()
		PURNA CHANDRA BARIHA, DISTRICT EDUCATION OFFICER, KEONJHAR		//
50	D-CONTC/56169/2026	MANOJ KUMAR SAHOO	ADV.	/ /
	CONTC/8156/2026	VS	VS	()
		SURYAWANSHI MAYUR VIKAS, I.A.S, COLLECTOR, BALASORE		//
51	D-CONTC/56000/2026	BANAMBER MISHRA	ADV.	/ /
	CONTC/8157/2026	VS	VS	()
		SUBHA SARMA, IAS		//
52	D-CONTC/55352/2026	SATYABRATA SABAR	ADV.	/ /
	CONTC/8158/2026	VS	VS	()
		ANANYA DAS, IAS		//
53	D-CONTC/56146/2026	SUSANTI KANHAR	ADV.	/ /
	CONTC/8159/2026	VS	VS	()
		SANJIB MISHRA, IAS		//
54	D-CONTC/55769/2026	ASWINI @ ASHWINI BHOI	ADV.	/ /
	CONTC/8160/2026	VS	VS	()
		DEEPAK KUMAR PATI, ADDL.TAHASILADAR, ATTABIRA		//
55	D-CONTC/56122/2026	SABITARANI HOTA	ADV	/ /
	CONTC/8161/2026	VS	VS	()
		ARAVIND AGRAWAL, SECRETARY HIGHER EDUCATION DEPTT.,BHUBANESWAR		//
56	D-CONTC/56159/2026	RITA DEVI	ADV	/ /
	CONTC/8162/2026	VS	VS	()
		ARVIND AGRAWAL, IAS,COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPT		//
57	D-CONTC/56165/2026	DIBYA PRADHAN	ADV.	/ /

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	CONTC/8163/2026	VS	VS	()
		SANJIB MISHRA, IAS		//
58	D-CONTC/56152/2026	RELIFA NAIK	ADV.	/ /
	CONTC/8164/2026	VS	VS	()
		SANJIB MISHRA, IAS		//
59	D-CRLA/31161/2026	BIBHU@SOMANATH SAHOO	RATNAKAR SAMANTASINGHAR	JATNI P.S. /383 /2025
	CRLA/1116/2026	VS	VS	A.D.J.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		TR/0000728/2025
60	D-CRLLP/23126/2026	CBI	SARTHAK NAYAK	BHUBANESWAR CBI /19 /2014
	CRLLP/103/2026	VS	VS	SPECIAL JUDGE (CBI-I -CUM-PMLA),BH
		LINGARAJ NAYAK		TR/0000024/2014
61	D-CRLMC/28376/2026	BIJAYA NAHAK	NIRANJAN PANDA	KHALLIKOTE /10 /1999
	CRLMC/4366/2026	VS	VS	2ND A.D.J.,BERHAMPUR(Ganjam)
		STATE OF ODISHA		SC/0000028/2000
62	D-CRLMC/35681/2026	IRFAN ALI	BIJAYA KUMAR RAGADA	MAHULPALI /32 /2026
	CRLMC/4367/2026	VS	VS	A.D.J.,KUCHINDA(Sambalpur)
		STATE OF ODISHA		CRREV/0000006/2026
63	D-CRLMC/35764/2026	SALYADU ANIL KUMAR DORA	PUSPAMITRA MOHAPATRA	MUDANPUR RAMPUR /1 /2023
	CRLMC/4368/2026	VS	VS	DISTRICT & SESSIONS JUDGE, BHAWA
		STATE OF ODISHA		CT/0000041/2026
64	D-CRLMC/35776/2026	KSHITISH CHANDRA SAHU @ BULU	MANAS KUMAR CHAND	PUINTALA /221 /2026
	CRLMC/4369/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E
		STATE OF ODISHA		GR/0001223/2026
65	D-CRLMC/35952/2026	SANKAR KUMAR SINGH	BISWAJIT MOHAPATRA	PHIRINGIA /87 /2015
	CRLMC/4370/2026	VS	VS	A.D.J,PHULBANI(Kandhamal)
		STATE OF ODISHA		GR/0000100/2015
66	D-CRLMC/34344/2026	KRUSHNA CHANDRA BEHERA	JAYANTA KUMAR MAJHI	NILGIRI /103 /2024
	CRLMC/4371/2026	VS	VS	S.D.J.M.,NILAGIRI(Baleshwar)
		STATE OF ODISHA		CT/0000221/2024
67	D-CRLMC/35324/2026	KAMALA TIRIA	ABHISHEK DASH	/ /0
	CRLMC/4372/2026	VS	VS	S.D.M.,BARIPADA(Mayurbhanj)
		STATE OF ODISHA		CRMC/0000026/2026
68	D-CRLMC/35688/2026	BIRANCHI NARAYAN GUMANSINGH	BIDYADHAR MANSING	BAIDESWAR /288 /2026
	CRLMC/4373/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttac

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		STATE OF ODISHA		GR/0000636/2026
69	D-CRLMC/36065/2026	MAHAMMED SAFIQUE @ MOHAMMAD SHAFIQ	DEVASHIS PANDA	TIGIRIA /23 /2026
	CRLMC/4374/2026	VS	VS	SPECIAL JUDGE (POCSO), CUTTACK(Cu
		STATE OF ODISHA		Spl/0000025/2026
70	D-CRLMC/35907/2026	MANISH KUMAR	SUDHANSU SEKHAR DASH	SAHID NAGAR P.S. /340 /2021
	CRLMC/4375/2026	VS	VS	5TH ADDL.SESSIONS JUDGE, BBSR(Kho
		STATE OF ODISHA		TR/0000381/2021
71	D-CRLMC/35913/2026	RAJU	SUDHANSU SEKHAR DASH	BHUBANESWAR G.R.P.S. /43 /2025
	CRLMC/4376/2026	VS	VS	3RD A.D.J., BHUBANESWAR(Khordha)
		STATE OF ODISHA		TR/0000140/2025
72	D-CRLMC/35654/2026	SANJAY KUMAR PANDA	PRABIN DAS	CUTTACK VIGILANCE /7 /2007
	CRLMC/4377/2026	VS	VS	SPL.JUDGE (VIG),CUTTACK(Cuttack)
		STATE OF ODISHA(VIG.)		TR/0000005/2011
73	D-CRLMP/35745/2026	HEMANTA KUMAR BEDANTA	SARADA PRASAD DASH	BARANGA /681 /2025
	CRLMP/2058/2026	VS	VS	()
		STATE OF ODISHA		//
74	D-CRLMP/35393/2026	CHINTAMANI DALEI	ACHYUTANANDA PATTANAIK	/ /
	CRLMP/2059/2026	VS	VS	CIVIL JUDGE (SD),BHADRAK(Bhadrak)
		STATE OF ODISHA		IA/0000143/2025
75	D-CRLMP/35798/2026	SANJAY KUMAR DAS	RAKESH KUMAR ROUTRAY	MANGALA BAG /351 /2026
	CRLMP/2060/2026	VS	VS	()
		STATE OF ODISHA		//
76	D-CRLMP/35807/2026	SANJAY KUMAR DAS	RAKESH KUMAR ROUTRAY	MAHILA P.S. BUXIBAZAR /144 /2026
	CRLMP/2061/2026	VS	VS	()
		STATE OF ODISHA		//
77	D-CRLMP/35893/2026	VICTIM-1	ACHYUTANANDA PATTANAIK	RANPUR /376 /2026
	CRLMP/2062/2026	VS	VS	()
		STATE OF ODISHA		//
78	D-CRLREV/34897/2026	RAJESHWAR PRASAD SHAH	ANAM CHARAN PANDA	/ /0
	CRLREV/869/2026	VS	VS	1ST. A.D.J.,ROURKELA(Sundargarh)
		RENU SHAH		CRA/0000001/2026
79	D-CRLREV/35558/2026	JAGABANDHU SHREECHANDAN	PRADIPTA BEURA	/ /
	CRLREV/870/2026	VS	VS	J.M.F.C,CUTTACK(Cuttack)
		STATE OF ODISHA		CMC/0000253/2026

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80	D-CRLREV/35526/2026	DEBARAJ SAHU	JYOTIRMAYA SAHOO	/ /0
	CRLREV/871/2026	VS	VS	A.D.J.,KHALLIKOTE(Ganjam)
		STATE OF ODISHA		CRA/0000004/2025
81	D-ITA/46067/2026	PCIT-1, AAYAKAR BHAWAN, BHUBANESWAR	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	/ /
	ITA/25/2026	VS	VS	INCOME TAX APPEALATE TRIBUNAL,(
		ALOK KHATUA		ITA/0000154/2026
82	D-LAA/54103/2026	LAND ACQUISITION ZONE OFFICER, KHURDHA ROAD BALANGIR NEW BG RAIL LINK PROJECT, BOUDH	SWARAMBHU MISHRA,A.S.C	/ /
	LAA/212/2026	VS	VS	PO, LA, R AND RA (ND), SAMBALPUR(S
		JAGANNATH BHOKTA		LA/0000524/2023
83	D-MACA/54873/2026	MINATI DHAL	NARASINGHA CHARAN MOHANTY	/ /
	MACA/1108/2026	VS	VS	3RD M.A.C.T.,TALCHER(Anugul)
		DIVISIONAL MANAGER, THE SBI GENERAL INSURANCE CO LTD.		Mac/0000060/2022
84	D-MATA/55278/2026	RUDRA PRASAD SAHOO	JNYANANANDA PANDA	/ /
	MATA/372/2026	VS	VS	JUDGE, FAMILY COURT, NAYAGARH(N
		ITISHREE SAHOO @ NAMITA		CP/0000110/2024
85	D-RPFAM/55719/2026	NIRAKAR PRADHAN	PRAHALLADA SAHU	/ /
	RPFAM/321/2026	VS	VS	JUDGE,FAMILY COURT,PHULBANI(Kan
		BISAYA PRADHAN		Crp/0000008/2026
86	D-RPFAM/55042/2026	BIPIN BINDHANI	JNANINDRA PANI	/ /
	RPFAM/322/2026	VS	VS	JUDGE, FAMILY COURT,JAJPUR(Jajapur
		ROJALINI SUTAR		Crp/0000221/2025
87	D-RSA/48757/2026	JASADA @ JASHODA BEHERA	ARIJEET MISHRA	/ /
	RSA/609/2026	VS	VS	A.D.J.,KARANJIA(Mayurbhanj)
		MITABHANU BEHERA		RFA/0000007/2018
88	D-RSA/54913/2026	SIRAPU PURUSHOTTAM REDDY@S. PURUSHOTTAM REDDY	SANJAY KUMAR PRADHAN	/ /
	RSA/610/2026	VS	VS	A.D.J.,BERHAMPUR(Ganjam)
		SIRAPU KRISHNAMURTY REDDY		RFA/0000104/2024
89	D-RVWPET/55670/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	/ /
	RVWPET/256/2026	VS	VS	()
		SATYAJIT SAHU		//
90	D-TRP(C)/50091/2026	BISWAJIT KUANR	AKASH KUMAR PATTAJOSHI	/ /
	TRP(C)/379/2026	VS	VS	JUDGE,FAMILY COURT,ANGUL(Anugul
		ANJALI BHOI		CP/0000089/2026
91	D-TRP(C)/56093/2026	ALISHA PARIJA	BRUNDABAN ROUT	/ /

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	TRP(C)/380/2026	VS	VS	JUDGE FAMILY COURT,ROURKELA(Su
		SARTHAK MOHANTY		CP/0000228/2026
92	D-WA/54634/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	/ /
	WA/1569/2026	VS	VS	()
		PRASANTA KUMAR BARIK		//
93	D-WA/54632/2026	STATE OF ODISHA	BISWABARA DASH,A.S.C	/ /
	WA/1570/2026	VS	VS	()
		DHANANJAYA BEHERA		//
94	D-WA/54635/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	/ /
	WA/1571/2026	VS	VS	()
		BIDYADHAR PRADHAN		//
95	D-WA/53843/2026	TIKAN NAYAK	SANJIB MOHANTY	/ /
	WA/1572/2026	VS	VS	()
		THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY		//
96	D-WA/53849/2026	DASARATHI PRADHAN	SANJIB MOHANTY	/ /
	WA/1573/2026	VS	VS	()
		THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR		//
97	D-WA/54636/2026	STATE OF ODISHA	DEBASISH TRIPATHY,A.G.A	/ /
	WA/1574/2026	VS	VS	()
		DR. SUSHREE SANGEETA KAR		//
98	D-WA/54637/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	/ /
	WA/1575/2026	VS	VS	()
		BANKABIHARI MOHANTY		//
99	D-WA/53845/2026	SANTA KUMBHAR	SANJIB MOHANTY	/ /
	WA/1576/2026	VS	VS	()
		REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR		//
100	D-WA/56331/2026	TRILOCHANA KANDU	OMKAR PANDA	/ /
	WA/1577/2026	VS	VS	()
		STATE OF ODISHA		//
101	D-WA/53846/2026	KAILASH SAHOO	SANJIB MOHANTY	/ /
	WA/1578/2026	VS	VS	()
		REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR		//
102	D-WA/53847/2026	RAMESH CHANDRA SAHOO	SANJIB MOHANTY	/ /
	WA/1579/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR		//
103	D-WA/53844/2026	SABITA CHHATRIA	SANJIB MOHANTY	/ /
	WA/1580/2026	VS	VS	()
		THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR		//
104	D-WA/48203/2026	M/S. KCS PVT. LTD., BHUBANESWAR	SOUMYAJYOTI BISWAL	/ /
	WA/1581/2026	VS	VS	()
		MECON LTD., JHARKHAND		//
105	D-WA/54866/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	/ /
	WA/1582/2026	VS	VS	()
		PANCHANAN PATRA		//
106	D-WP(C)/55653/2026	PADMAJA SATAPATHY	ATUL TRIPATHY	/ /
	WP(C)/39051/2026	VS	VS	()
		STATE OF ODISHA		//
107	D-WP(C)/55237/2026	LOPAMUDRA DAS	SURESH KUMAR PANDA	/ /
	WP(C)/39052/2026	VS	VS	()
		BANK OF BARODA, MUMBAI		//
108	D-WP(C)/53165/2026	ANAMA CHARAN BEHERA	SASWATI MOHAPATRA	/ /
	WP(C)/39053/2026	VS	VS	()
		STATE OF ODISHA		//
109	D-WP(C)/55377/2026	PRAKASH KUMAR MALIK	ADYASIDHI MISHRA	/ /
	WP(C)/39054/2026	VS	VS	()
		STATE OF ODISHA		//
110	D-WP(C)/55378/2026	DILLIP KUMAR BEHERA	ADYASIDHI MISHRA	/ /
	WP(C)/39055/2026	VS	VS	()
		STATE OF ODISHA		//
111	D-WP(C)/55185/2026	BISWAJIT MOHANTA	RANJIT SAMAL	/ /
	WP(C)/39056/2026	VS	VS	()
		STATE OF ODISHA		//
112	D-WP(C)/55197/2026	M/S. SRUSTI MEDICINES, CUTTACK	SOUMYA SIBA MOHANTY	/ /
	WP(C)/39057/2026	VS	VS	()
		STATE OF ODISHA		//
113	D-WP(C)/55562/2026	SOUMYA RANJAN PRADHAN	NETRANANDA BISWAL	/ /
	WP(C)/39058/2026	VS	VS	()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-WP(C)/55168/2026	GITANJALI DAS	PADMANAVA JENA	/ /
	WP(C)/39059/2026	VS	VS	()
		STATE OF ODISHA		//
115	D-WP(C)/56054/2026	SARADA ROUTRAY	DEBAKANTA MOHANTY	/ /
	WP(C)/39060/2026	VS	VS	()
		STATE OF ODISHA		//
116	D-WP(C)/54710/2026	PARBATI DAS	DEEPAK KUMAR PANI	/ /
	WP(C)/39061/2026	VS	VS	()
		STATE OF ODISHA		//
117	D-WP(C)/55436/2026	MANAS RANJAN SAHOO	PRASANTA KUMAR SATAPATHY	/ /
	WP(C)/39062/2026	VS	VS	()
		STATE OF ODISHA		//
118	D-WP(C)/42241/2026	SATISH KUMAR GARG	RABI NARAYAN BEHERA	/ /
	WP(C)/39063/2026	VS	VS	()
		STATE OF ODISHA		//
119	D-WP(C)/55097/2026	LAXMIKANTA KARKARA	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/39064/2026	VS	VS	()
		STATE OF ODISHA		//
120	D-WP(C)/55843/2026	SALIMA ROUT	ADYASIDHI MISHRA	/ /
	WP(C)/39065/2026	VS	VS	()
		STATE OF ODISHA		//
121	D-WP(C)/55654/2026	KALINGA KESHARI PANDA	JANAKALYANA MOHANTY	/ /
	WP(C)/39066/2026	VS	VS	()
		STATE OF ODISHA		//
122	D-WP(C)/55926/2026	SUVENDU SEKHAR DAS	AKASH ACHARYA	/ /
	WP(C)/39067/2026	VS	VS	()
		SUPERINTENDENT, BHUBANESWAR-II DIVISION, BHUBANESWAR		//
123	D-WP(C)/55303/2026	PRAVAKAR SABAT	BASANTA KUMAR DAS	/ /
	WP(C)/39068/2026	VS	VS	()
		THE PRESIDENT, GOVERING BODY, SIMULIA COLLEGE, SIMULIA, BALASORE		//
124	D-WP(C)/56064/2026	PRAGYAN PARAMITA PRADHAN	RITA SINGH	/ /
	WP(C)/39069/2026	VS	VS	()
		STATE OF ODISHA		//
125	D-WP(C)/55776/2026	KABITA MOHANTA	KANANBALA ROY CHOUDHURY	/ /

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	WP(C)/39070/2026	VS	VS	()
		STATE OF ODISHA		//
126	D-WP(C)/55602/2026	CHINMAYANANDA DAS	MANOJ KUMAR MOHANTY	/ /
	WP(C)/39071/2026	VS	VS	()
		STATE OF ODISHA		//
127	D-WP(C)/55379/2026	AJIT KUMAR MOHARANA	SHASHI BHUSAN JENA	/ /
	WP(C)/39072/2026	VS	VS	()
		STATE OF ODISHA		//
128	D-WP(C)/55272/2026	ABHINANDAN SAHU	BIKRAM SENAPATI	/ /
	WP(C)/39073/2026	VS	VS	()
		ODISHA GRAMEEN BANK, GANDAMUNDA, BHUBANESWAR		//
129	D-WP(C)/55380/2026	TRIBHUBAN SAHOO	ADYASIDHI MISHRA	/ /
	WP(C)/39074/2026	VS	VS	()
		STATE OF ODISHA		//
130	D-WP(C)/55583/2026	DR.NILAM VEERAVENKATA RAMARAO	BIBHUTI BHUSAN PANDA	/ /
	WP(C)/39075/2026	VS	VS	()
		ASST. COMMISSIONER, CENTRAL GST AND CENTRAL EXCISE, BERHAMPUR DIVISION, GANJAM		//
131	D-WP(C)/55513/2026	BANABASI PRADHAN	TUSAR KANTA MAHANTA	/ /
	WP(C)/39076/2026	VS	VS	()
		STATE OF ODISHA		//
132	D-WP(C)/55627/2026	BASANTA MANJARI SAHOO	PRASANTA KUMAR SATAPATHY	/ /
	WP(C)/39077/2026	VS	VS	()
		STATE OF ODISHA		//
133	D-WP(C)/55996/2026	DIBYA LOCHAN MAJHI	PABITRA KUMAR NAYAK	/ /
	WP(C)/39078/2026	VS	VS	()
		STATE OF ODISHA		//
134	D-WP(C)/55630/2026	KEDAR CHARAN GIRI	PRASANTA KUMAR SATAPATHY	/ /
	WP(C)/39079/2026	VS	VS	()
		STATE OF ODISHA		//
135	D-WP(C)/55624/2026	RATIKANTA MOHAPATRA	AMIT PRASAD BOSE	/ /
	WP(C)/39080/2026	VS	VS	()
		RAMESH CHANDRA NAYAK		//
136	D-WP(C)/56030/2026	RANOJ SAHU	SUVENDU KUMAR RAY	/ /
	WP(C)/39081/2026	VS	VS	()

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		STATE OF ODISHA		//
137	D-WP(C)/55591/2026	HS CARRIERS, MADHUPATANA, CUTTACK	JAGADISH JENA	/ /
	WP(C)/39082/2026	VS	VS	()
		STATE OF ODISHA		//
138	D-WP(C)/54525/2026	PANCHANAN BARIK	BINOD KUMAR HATI	/ /
	WP(C)/39083/2026	VS	VS	()
		STATE OF ODISHA		//
139	D-WP(C)/56072/2026	RAM NARAYAN DAS	DEEPALI MAHAPATRA	/ /
	WP(C)/39084/2026	VS	VS	()
		COMMISSIONER OF ENDOWMENTS,ODISHA		//
140	D-WP(C)/55625/2026	RAJALAXMI PANDA	GYANA RANJAN SETHI	/ /
	WP(C)/39085/2026	VS	VS	()
		STATE OF ODISHA		//
141	D-WP(C)/56110/2026	PURNA CHANDRA PATRA	LAXMIKANTA MOHANTY	/ /
	WP(C)/39086/2026	VS	VS	()
		STATE OF ODISHA		//
142	D-WP(C)/55152/2026	RINA DAS	JEEVANJYOTI MOHANTY	/ /
	WP(C)/39087/2026	VS	VS	()
		STATE OF ODISHA		//
143	D-WP(C)/55158/2026	THE EXECUTIVE ENGINEER, ELECTRICAL (TPSODL)	SURESH CHANDRA DASH	/ /
	WP(C)/39088/2026	VS	VS	()
		M/S SYNDICATE JEWELLERS		//
144	D-WP(C)/56139/2026	AMITARANI BHUYAN	DILLIP KUMAR MOHAPATRA	/ /
	WP(C)/39089/2026	VS	VS	()
		STATE OF ODISHA		//
145	D-WP(C)/55634/2026	SUSANTA KUMAR PANIGRAHI	SUKANTA KUMAR MISHRA	/ /
	WP(C)/39090/2026	VS	VS	()
		STATE OF ODISHA		//
146	D-WP(C)/49104/2026	UMA CHARAN PANDA	SUBHADUTTA ROUTRAY	/ /
	WP(C)/39091/2026	VS	VS	()
		STATE OF ODISHA		//
147	D-WP(C)/49106/2026	CHITRASEN DAKUA	SUBHADUTTA ROUTRAY	/ /
	WP(C)/39092/2026	VS	VS	()
		STATE OF ODISHA		//

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148	D-WP(C)/55941/2026	M/S ANJANA BALA TRANSPORT AND SUPPLIERS, JAGATSINGHPUR	SITANSU MOHAN SINGH	/ /
	WP(C)/39093/2026	VS	VS	()
		STATE OF ODISHA		//
149	D-WP(C)/56251/2026	DURYADHAN BARAL	BIDYADHAR MANSING	/ /
	WP(C)/39094/2026	VS	VS	()
		STATE OF ODISHA		//
150	D-WP(C)/55942/2026	PARESH CHANDRA MOHAPATRA	SITANSU MOHAN SINGH	/ /
	WP(C)/39095/2026	VS	VS	()
		STATE OF ODISHA		//
151	D-WP(C)/55679/2026	SRI KRUSHNA CHANDRA SWAMY @ SRI KRUSHNA CHANDRA MOHADEV BIJE.,RAOULASASHI, MOHAPATRA	MAHARSHI MOHAPATRA	/ /
	WP(C)/39096/2026	VS	VS	()
		STATE OF ODISHA		//
152	D-WP(C)/56240/2026	BINDU ORAM	PABITRA KUMAR NAYAK	/ /
	WP(C)/39097/2026	VS	VS	()
		STATE OF ODISHA		//
153	D-WP(C)/56233/2026	ANJAN KUMAR SAHOO	KSHIROD KUMAR ROUT	/ /
	WP(C)/39098/2026	VS	VS	()
		STATE OF ODISHA		//
154	D-WP(C)/51579/2026	AVIJEET DAS BEHARI	TARANANDA PATTANAYAK	/ /
	WP(C)/39099/2026	VS	VS	()
		ODISHA POWER TRANSMISSION CORPORATION LTD(OPTCL), JANPATH, BHUBANESWAR		//
155	D-WP(C)/56222/2026	NALABANTA STATE COOPERATIVE SOCIETY, GANJAM	JAYDEEP PAL	/ /
	WP(C)/39100/2026	VS	VS	()
		STATE OF ODISHA		//
156	D-WP(C)/56259/2026	ABHI KISAN	PABITRA KUMAR NAYAK	/ /
	WP(C)/39101/2026	VS	VS	()
		STATE OF ODISHA		//
157	D-WP(C)/56260/2026	KANCHAN DEI	PABITRA KUMAR NAYAK	/ /
	WP(C)/39102/2026	VS	VS	()
		STATE OF ODISHA		//
158	D-WP(C)/54837/2026	RASHMI REKHA TRIPATHY	RAMAKRISHNA BISOI	/ /
	WP(C)/39103/2026	VS	VS	()
		STATE OF ODISHA		//
159	D-WP(C)/56142/2026	S.T.MINERALS PVT.LTD., BHUBANESWAR	AMITABH MISHRA	/ /

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	WP(C)/39104/2026	VS	VS	()
		STATE OF ODISHA		//
160	D-WP(C)/56287/2026	RANJITA MOHANTY	LAXMIKANTA MOHANTY	/ /
	WP(C)/39105/2026	VS	VS	()
		STATE OF ODISHA		//
161	D-WP(C)/55371/2026	SMEETA HOTA	DHANANJAYA MUND	/ /
	WP(C)/39106/2026	VS	VS	()
		INDIAN INSTITUTE OF TECHNOLOGY, JODHPUR,RAJASTHAN		//
162	D-WP(C)/56180/2026	DR.SANJEEV NARAYAN SAHOO	SUKANTA KUMAR DALAI	/ /
	WP(C)/39107/2026	VS	VS	()
		STATE OF ODISHA		//
163	D-WP(C)/56248/2026	GANESWAR MALLIK @ GANESWARA MALLIK	PABITRA KUMAR NAYAK	/ /
	WP(C)/39108/2026	VS	VS	()
		STATE OF ODISHA		//
164	D-WP(C)/55944/2026	HARI KISHAN MUNDHRA	ANAND CHANDRA SWAIN	/ /
	WP(C)/39109/2026	VS	VS	()
		STATE OF ODISHA		//
165	D-WP(C)/55741/2026	NIRANJAN SAHOO	KISHORE KUMAR MISHRA	/ /
	WP(C)/39110/2026	VS	VS	()
		STATE OF ODISHA		//
166	D-WP(C)/56252/2026	SAROJ KUMAR KERKETTA	PABITRA KUMAR NAYAK	/ /
	WP(C)/39111/2026	VS	VS	()
		STATE OF ODISHA		//
167	D-WP(C)/56263/2026	GOPAL BHOI	PABITRA KUMAR NAYAK	/ /
	WP(C)/39112/2026	VS	VS	()
		STATE OF ODISHA		//
168	D-WP(C)/56334/2026	RB GLOBAL SHIPPING AND LOGISTICS PVT. LTD., KHORDHA	SANGRAM SENAPATI	/ /
	WP(C)/39113/2026	VS	VS	()
		BHUBANESWAR MUNICIPAL CORPORATION, KHORDHA		//
169	D-WP(C)/56261/2026	JITU DEHURI@NAIK	PABITRA KUMAR NAYAK	/ /
	WP(C)/39114/2026	VS	VS	()
		STATE OF ODISHA		//
170	D-WP(C)/56229/2026	MUKTILATA DAS	PRANAB RANJAN CHHATOI	/ /
	WP(C)/39115/2026	VS	VS	()

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		STATE OF ODISHA		//
171	D-WP(C)/56255/2026	GHASHI ORAM	PABITRA KUMAR NAYAK	/ /
	WP(C)/39116/2026	VS	VS	()
		STATE OF ODISHA		//
172	D-WP(C)/56181/2026	DAMBARUDHAR BEHERA	DEBIPRASAD MOHANTY	/ /
	WP(C)/39117/2026	VS	VS	()
		STATE OF ODISHA		//
173	D-WP(C)/42542/2026	PRATIMA PRADHAN	BISHNU CHARAN SAHU	/ /
	WP(C)/39118/2026	VS	VS	()
		STATE OF ODISHA		//
174	D-WP(C)/56241/2026	TRINATH MAJHI	PABITRA KUMAR NAYAK	/ /
	WP(C)/39119/2026	VS	VS	()
		STATE OF ODISHA		//
175	D-WP(C)/56235/2026	KAILASH CHANDRA PRADHAN	TRILOCHAN NANDA	/ /
	WP(C)/39120/2026	VS	VS	()
		STATE OF ODISHA		//
176	D-WP(C)/51703/2026	BABULAL SAHOO	ACHYUTANANDA PATTANAIK	/ /
	WP(C)/39121/2026	VS	VS	()
		GAYADHAR SAHOO		//
177	D-WP(C)/56250/2026	BIDYADHAR BHOI	PABITRA KUMAR NAYAK	/ /
	WP(C)/39122/2026	VS	VS	()
		STATE OF ODISHA		//
178	D-WP(C)/56311/2026	BIKASH XAXA	RABI NARAYAN BEHERA	/ /
	WP(C)/39123/2026	VS	VS	()
		STATE OF ODISHA		//
179	D-WP(C)/55681/2026	M/S KAILASH AND BROTHERS, SUNDARGARH	MADHAB LAL AGARWAL	/ /
	WP(C)/39124/2026	VS	VS	()
		CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK		//
180	D-WP(C)/56267/2026	RAJENDRA KUMAR PANDA	SUSHANTA KUMAR MISHRA	/ /
	WP(C)/39125/2026	VS	VS	()
		STATE OF ODISHA		//
181	D-WP(C)/55948/2026	BIKRAMA KUMAR SATAPATHY	JATINDRA KUMAR MOHAPATRA	/ /
	WP(C)/39126/2026	VS	VS	()
		MANAGING DIRECTOR, ODISHA LIFT IRRIGATION CORPORATION, BHUBANESWAR		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/55949/2026	BIKRAMA KUMAR SATAPATHY	JATINDRA KUMAR MOHAPATRA	/ /
	WP(C)/39127/2026	VS	VS	()
		MANAGING DIRECTOR, ODISHA LIFT IRRIGATION CORPORATION, BHUBANESWAR		//
183	D-WP(C)/56177/2026	BASANTA SABAR	SOUBHAGYA KUMAR DASH	/ /
	WP(C)/39128/2026	VS	VS	()
		STATE OF ODISHA		//
184	D-WP(C)/55950/2026	BIKRAMA KUMAR SATAPATHY	JATINDRA KUMAR MOHAPATRA	/ /
	WP(C)/39129/2026	VS	VS	()
		MANAGING DIRECTOR, ODISHA LIFT IRRIGATION CORPORATION, BHUBANESWAR		//
185	D-WP(C)/55375/2026	KUNJABIHARI PANDA	KISHORE KUMAR MISHRA	/ /
	WP(C)/39130/2026	VS	VS	()
		STATE OF ODISHA		//
186	D-WP(C)/55953/2026	BIKRAMA KUMAR SATAPATHY	JATINDRA KUMAR MOHAPATRA	/ /
	WP(C)/39131/2026	VS	VS	()
		MANAGING DIRECTOR, ODISHA LIFT IRRIGATION CORPORATION, BHUBANESWAR		//
187	D-WP(C)/56305/2026	DR. HIMANSU SEKHAR PANIGRAHI	KRISHNA CHANDRA SAHU	/ /
	WP(C)/39132/2026	VS	VS	()
		STATE OF ODISHA		//
188	D-WP(C)/56088/2026	NABIN KUMAR KHANDAYAT	SANGRAM JENA	/ /
	WP(C)/39133/2026	VS	VS	()
		STATE OF ODISHA		//
189	D-WP(C)/55800/2026	DR.LOPAMUDRA DAS NAYAK	SANGRAM JENA	/ /
	WP(C)/39134/2026	VS	VS	()
		STATE OF ODISHA		//
190	D-WP(C)/56083/2026	URMILA MAHALIK	SANDIPANI NAYAK	/ /
	WP(C)/39135/2026	VS	VS	()
		STATE OF ODISHA		//
191	D-WP(C)/56262/2026	SISIR SHEKHAR JENA	NIRMAL CHANDRA MOHANTY	/ /
	WP(C)/39136/2026	VS	VS	()
		STATE OF ODISHA		//
192	D-WP(C)/56091/2026	SHARMILA PRADHAN	SANGRAM JENA	/ /
	WP(C)/39137/2026	VS	VS	()
		STATE OF ODISHA		//
193	D-WP(C)/55991/2026	DILIP KUMAR PRADHAN	DIGANTA DAS	/ /

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	WP(C)/39138/2026	VS	VS	()
		THE CHIEF COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR		//
194	D-WP(C)/56306/2026	DR. PINAKI PIYUSH PATRA	KRISHNA CHANDRA SAHU	/ /
	WP(C)/39139/2026	VS	VS	()
		STATE OF ODISHA		//
195	D-WP(C)/56086/2026	GOURANGA JAGADALA	SANGRAM JENA	/ /
	WP(C)/39140/2026	VS	VS	()
		STATE OF ODISHA		//
196	D-WP(C)/56090/2026	SATYA NARAYAN DASH	SANGRAM JENA	/ /
	WP(C)/39141/2026	VS	VS	()
		STATE OF ODISHA		//
197	D-WP(C)/56150/2026	ABANTI DAS	SAIBRATA RATH	/ /
	WP(C)/39142/2026	VS	VS	()
		STATE OF ODISHA		//
198	D-WP(C)/56059/2026	MANAGING COMMITTEE OF MAA MANGALA HIGH SCHOOL, BARUAN, DHENKANAL	JYOTI RANJAN KHUNTIA	/ /
	WP(C)/39143/2026	VS	VS	()
		STATE OF ODISHA		//
199	D-WP(C)/55997/2026	SABITA PRADHAN	DIGANTA DAS	/ /
	WP(C)/39144/2026	VS	VS	()
		THE CHIEF COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR		//
200	D-WP(C)/56149/2026	RAMAKANTA SAHOO	KUNAL KUMAR SWAIN	/ /
	WP(C)/39145/2026	VS	VS	()
		STATE OF ODISHA		//
201	D-WP(C)/56244/2026	PLUTO PLAZA PRIVATE LIMITED, SUNDARGARH	ABHISEK AGARWAL	/ /
	WP(C)/39146/2026	VS	VS	()
		DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT, BHUBANESWAR ZONAL OFFICE		//
202	D-WP(C)/56143/2026	ERANA SABAR	SOUBHAGYA KUMAR DASH	/ /
	WP(C)/39147/2026	VS	VS	()
		STATE OF ODISHA		//
203	D-WP(C)/49026/2026	LIPEE PATNAIK	ABHILASH MISHRA	/ /
	WP(C)/39148/2026	VS	VS	()
		STATE OF ODISHA		//
204	D-WP(C)/56303/2026	DR. BIMALENDU BARIK	KRISHNA CHANDRA SAHU	/ /
	WP(C)/39149/2026	VS	VS	()

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		STATE OF ODISHA		//
205	D-WP(C)/56200/2026	KIRAN BIHARI MATIA	BIBHU PRASANNA MOHAPATRA	/ /
	WP(C)/39150/2026	VS	VS	()
		STATE OF ODISHA		//
206	D-WP(C)/56008/2026	M/S.BHABANI SECURITY SERVICES, KHURDA	DIGANTA DAS	/ /
	WP(C)/39151/2026	VS	VS	()
		THE CHIEF COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR		//
207	D-WP(C)/56174/2026	ABRAM SABAR	SOUBHAGYA KUMAR DASH	/ /
	WP(C)/39152/2026	VS	VS	()
		STATE OF ODISHA		//
208	D-WP(C)/54389/2026	SOUMYA RANJAN PANIGRAHI	PRABODHA CHANDRA NAYAK	/ /
	WP(C)/39153/2026	VS	VS	()
		STATE OF ODISHA		//
209	D-WP(C)/52184/2026	MAGUNI MAHAUTI	RANENDRA PRATAP ROUT	/ /
	WP(C)/39154/2026	VS	VS	()
		STATE OF ODISHA		//
210	D-WP(C)/55534/2026	AHALLYA BARIK	DEBIDUTTA MOHAPATRA	/ /
	WP(C)/39155/2026	VS	VS	()
		STATE OF ODISHA		//
211	D-WP(C)/56178/2026	RUTA SABAR	SOUBHAGYA KUMAR DASH	/ /
	WP(C)/39156/2026	VS	VS	()
		STATE OF ODISHA		//
212	D-WP(C)/55267/2026	PUSPAK KUMAR ROUT	BIKRAM SENAPATI	/ /
	WP(C)/39157/2026	VS	VS	()
		ODISHA GRAMEEN BANK, BHUBANESWAR		//
213	D-WP(C)/54471/2026	PRAMODINI BEHERA	JITENDRA KUMAR DIGAL	/ /
	WP(C)/39158/2026	VS	VS	()
		STATE OF ODISHA		//
214	D-WP(C)/52308/2026	KUNI SETHY	TAPAN KUMAR BISWAL	/ /
	WP(C)/39159/2026	VS	VS	()
		STATE OF ODISHA		//
215	D-WP(C)/56087/2026	SANATAN SETHI	SANGRAM JENA	/ /
	WP(C)/39160/2026	VS	VS	()
		STATE OF ODISHA		//

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216	D-WP(C)/55799/2026	PETA MALIK	ANIRUDHA DAS	/ /
	WP(C)/39161/2026	VS	VS	()
		STATE OF ODISHA		//
217	D-WP(C)/56201/2026	UTTAMI SABAR	SOUBHAGYA KUMAR DASH	/ /
	WP(C)/39162/2026	VS	VS	()
		STATE OF ODISHA		//
218	D-WP(C)/55905/2026	KALU SETHI	PRITAM KUMAR MOHANTY	/ /
	WP(C)/39163/2026	VS	VS	()
		STATE OF ODISHA		//
219	D-WP(C)/54828/2026	KEDAR PRASAD PANDA	BHABANI SHANKAR RAYAGURU	/ /
	WP(C)/39164/2026	VS	VS	()
		STATE OF ODISHA		//
220	D-WP(C)/56179/2026	KARANIYAL SABAR @ SABAR KARANIYAL	SOUBHAGYA KUMAR DASH	/ /
	WP(C)/39165/2026	VS	VS	()
		STATE OF ODISHA		//
221	D-WPCRL/35598/2026	SRIDHAR SWAIN	ANUPAM RATH	DHAMNAGAR /268 /2026
	WPCRL/149/2026	VS	VS	()
		STATE OF ODISHA		//
222	D-WPCRL/35582/2026	SANGRAM KESHARI JENA	NIRANJAN LENKA	KANDARPUR /235 /2026
	WPCRL/150/2026	VS	VS	()
		STATE OF ODISHA		//
223	D-ABLAPL/35202/2026	BABUL BEHERA	KEDAR SHANKAR SAHU	BALIMI /234 /2026
	ABLAPL/13474/2026	VS	VS	()
		STATE OF ODISHA		//
224	D-ABLAPL/34792/2026	SRIMANTA DAS	SAMARENDRA BAHADUR	MARINE PS AT JAMBO /210 /2026
	ABLAPL/13475/2026	VS	VS	()
		STATE OF ODISHA		//
225	D-ABLAPL/35816/2026	SOUMYA RANJAN SAHU	BIJAYA KUMAR RAGADA	CYBER CRIME AND ECONOMIC OFFEN
	ABLAPL/13476/2026	VS	VS	()
		STATE OF ODISHA		//
226	D-ABLAPL/35700/2026	ASHOK KUMAR SAHOO	AMLAN SHAKTI PAUL	/ /0
	ABLAPL/13477/2026	VS	VS	J.M.F.C.,BHAPUR(Nayagarh)
		STATE OF ODISHA		2(A)CC/0000034/2026
227	D-ABLAPL/35817/2026	BHAGABAN SAMAL @ SAMBHUNATH SAMAL	JAJATI KESHARI KHUNTIA	NILGIRI /425 /2026

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	ABLAPL/13478/2026	VS	VS	()
		STATE OF ODISHA		//
228	D-ABLAPL/34970/2026	SK.SADIQUE	MANOJ BIHARI DAS	BADAMBADI /547 /2026
	ABLAPL/13479/2026	VS	VS	()
		STATE OF ODISHA		//
229	D-ABLAPL/35844/2026	BABIN KUMAR JENA	SARATA KUMAR RAYAGURU	KRUSHNA PRASAD /247 /2026
	ABLAPL/13480/2026	VS	VS	()
		STATE OF ODISHA		//
230	D-ABLAPL/35689/2026	SHUBHAM SANKET DASH@UGUNA	ALOK KUMAR MOHAPATRA	BADAMBADI /568 /2026
	ABLAPL/13481/2026	VS	VS	()
		STATE OF ODISHA		//
231	D-ABLAPL/35203/2026	SABYASACHI @ SABYA SAHU	JUGALA KISHORE PANDA	MANAMUNDA /450 /2026
	ABLAPL/13482/2026	VS	VS	()
		STATE OF ODISHA		//
232	D-ABLAPL/35749/2026	LALIT SAHU	JAGABANDHU SAHU	BIJEPUR /218 /2026
	ABLAPL/13483/2026	VS	VS	()
		STATE OF ODISHA		//
233	D-ABLAPL/35186/2026	KUNI BEHERA	KARTIK CHANDRA TRIPATHY	KHAJURIPADA /196 /2026
	ABLAPL/13484/2026	VS	VS	()
		STATE OF ODISHA		//
234	D-ABLAPL/35723/2026	SOHAMSHREE SATAPATHY	ALOK KUMAR MOHAPATRA	BADAMBADI /568 /2026
	ABLAPL/13485/2026	VS	VS	()
		STATE OF ODISHA		//
235	D-ABLAPL/35779/2026	R.TRIPATI RAO @ R.TIRUPATI RAO	MANGU NANDY	MALKANGIRI /598 /2026
	ABLAPL/13486/2026	VS	VS	()
		STATE OF ODISHA		//
236	D-ABLAPL/35545/2026	SHANKAR SAHU	AJAYA KUMAR JENA	BIRMAHARAJPUR /259 /2026
	ABLAPL/13487/2026	VS	VS	()
		STATE OF ODISHA		//
237	D-ABLAPL/35740/2026	LAPU @SUBHASHISH DAS	GAJENDRANATH ROUT	DHARMASALA /181 /2026
	ABLAPL/13488/2026	VS	VS	()
		STATE OF ODISHA		//
238	D-ABLAPL/35904/2026	SATYA RANJAN PANDA	SANGRAM KESHARI MISHRA	JAJPUR SADAR /353 /2026
	ABLAPL/13489/2026	VS	VS	()

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		STATE OF ODISHA		//
239	D-ABLAPL/34100/2026	CHANDAN PATRA	PRAVASH CHANDRA JENA	JALESWAR /592 /2026
	ABLAPL/13490/2026	VS	VS	()
		STATE OF ODISHA		//
240	D-ABLAPL/35633/2026	JHALA BEHERA @ANIL BEHERA	PRASANNA KUMAR MISHRA	HINDOL /198 /2026
	ABLAPL/13491/2026	VS	VS	()
		STATE OF ODISHA		//
241	D-ABLAPL/35314/2026	AKHAYA KUMAR BISWAL @ AKSHAYA BISWAL	SIVA SANKAR CHAINI	AUL /499 /2026
	ABLAPL/13492/2026	VS	VS	()
		STATE OF ODISHA		//
242	D-ABLAPL/35690/2026	SUDHIR PATTNAIK	SUSANTA KUMAR BARAL	KANTAMAL /308 /2026
	ABLAPL/13493/2026	VS	VS	()
		STATE OF ODISHA		//
243	D-ABLAPL/35921/2026	DULU @ DULU RANJAN ROUT	SAMARENDRA BAHADUR	NIALI /171 /2022
	ABLAPL/13494/2026	VS	VS	()
		STATE OF ODISHA		//
244	D-ABLAPL/35887/2026	SALONI PATTNAIK	BIJAY KUMAR ROUT	SAMBALPUR CYBER /40 /2022
	ABLAPL/13495/2026	VS	VS	()
		STATE OF ODISHA		//
245	D-ABLAPL/35777/2026	SHREE KUMAR SUJAL @ SUJAL BEURA	BIBHUTI RANJAN MOHANTY	ATHGARH /451 /2026
	ABLAPL/13496/2026	VS	VS	()
		STATE OF ODISHA		//
246	D-ABLAPL/35709/2026	THAPA THANAPATI @MAHAPATRA	KULDEEP MOHANTY	SONEPUR /11 /2018
	ABLAPL/13497/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So
		STATE OF ODISHA		GR/0000014/2018
247	D-ABLAPL/35884/2026	ANIL PRADHAN	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /796 /2026
	ABLAPL/13498/2026	VS	VS	()
		STATE OF ODISHA		//
248	D-ABLAPL/35605/2026	JYOTI MAHARANA	BISWARANJAN DALAI	BADAGODA P.S. /812 /2026
	ABLAPL/13499/2026	VS	VS	()
		STATE OF ODISHA		//
249	D-ABLAPL/35797/2026	RAMESH @LAXMAN MISHRA	JAYADEBA BEHERA	PATNAGARH /292 /2026
	ABLAPL/13500/2026	VS	VS	()
		STATE OF ODISHA		//

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250	D-ABLAPL/35920/2026	DEBASIS PARIDA	SANJIT MISHRA	PURI SADAR /466 /2026
	ABLAPL/13501/2026	VS	VS	()
		STATE OF ODISHA		//
251	D-ABLAPL/35895/2026	RAMESH KUMAR SANDHA @ RAMESH SANDHA	GOKULANANDA SAHU	SINAPALI /363 /2026
	ABLAPL/13502/2026	VS	VS	()
		STATE OF ODISHA		//
252	D-ABLAPL/35840/2026	RATNAKAR PRADHAN	SARAT KUMAR RAYAGURU	KRUSHNA PRASAD /301 /2026
	ABLAPL/13503/2026	VS	VS	()
		STATE OF ODISHA		//
253	D-ABLAPL/35901/2026	BACHU RANA @PRASANTA RANA @BASANTA RANA	SANGRAM KESHARI MISHRA	KAMARDA /205 /2026
	ABLAPL/13504/2026	VS	VS	()
		STATE OF ODISHA		//
254	D-ABLAPL/35004/2026	KALYANI JENA	KALINGA KESHARI MOHAPATRA	NANDANKANAN /487 /2026
	ABLAPL/13505/2026	VS	VS	()
		STATE OF ODISHA		//
255	D-ABLAPL/35891/2026	SANYASI MOHANTY	SUJIT KUMAR PATTNAIK	BAIDYANATHPUR /571 /2026
	ABLAPL/13506/2026	VS	VS	()
		STATE OF ODISHA		//
256	D-ABLAPL/35557/2026	SHRIDHAR BAL@ SIDHAR BAL	RAJENDRA NARAYAN ROUT	BRAHMAGIRI /589 /2026
	ABLAPL/13507/2026	VS	VS	()
		STATE OF ODISHA		//
257	D-ABLAPL/35634/2026	BANAMALI SAHOO	SUDEEP KUMAR SARANGI	RAGHUNATHPUR /223 /2026
	ABLAPL/13508/2026	VS	VS	()
		STATE OF ODISHA		//
258	D-ABLAPL/35161/2026	RAHULA DAS	BEDA PRAKASH PANDA	ASKA /289 /2025
	ABLAPL/13509/2026	VS	VS	()
		STATE OF ODISHA		//
259	D-ABLAPL/35009/2026	MD ARMAN KHAN	BIJAY KUMAR BEHERA	G.R.P.S. (TITILAGARH) /133 /2025
	ABLAPL/13510/2026	VS	VS	()
		STATE OF ODISHA		//
260	D-ABLAPL/35513/2026	SANJULATA PAHAL	RAJENDRA NARAYAN ROUT	DHUSURI /488 /2026
	ABLAPL/13511/2026	VS	VS	()
		STATE OF ODISHA		//
261	D-ABLAPL/31121/2026	MINAKETAN BEHERA	DIBYA PRAKASH MISHRA	/ /0

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	ABLAPL/13512/2026	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE,SAMBAL TR/0000109/2026
262	D-ABLAPL/35922/2026	SEK ADIL @SK.ADIL	SANDEEP RAJ PANDA	KEONJHAR SADAR /415 /2025
	ABLAPL/13513/2026	VS STATE OF ODISHA	VS	() //
263	D-ABLAPL/35924/2026	RABI @ RABINDRA DALEI	SAMARENDRA BAHADUR	BANSADA /334 /2026
	ABLAPL/13514/2026	VS STATE OF ODISHA	VS	() //
264	D-ABLAPL/35943/2026	SHIVA @ SHIBA MUKHI	AKSHAYA KUMAR SAHOO	DEOGARH /477 /2026
	ABLAPL/13515/2026	VS STATE OF ODISHA	VS	() //
265	D-ABLAPL/35362/2026	SWORAJ KUMAR NAYAK	BADAL KUMAR BEHERA	JALESWAR /650 /2026
	ABLAPL/13516/2026	VS STATE OF ODISHA	VS	() //
266	D-ABLAPL/35450/2026	MANTU ROUL	RAJENDRA NARAYAN ROUT	PURI SADAR /588 /2026
	ABLAPL/13517/2026	VS STATE OF ODISHA	VS	() //
267	D-ABLAPL/35874/2026	G. ASHOK DORA	JAYADEBA BEHERA	ITAMATI /396 /2026
	ABLAPL/13518/2026	VS STATE OF ODISHA	VS	() //
268	D-ABLAPL/32140/2026	SUBRATA GHOSH	PRAVASH CHANDRA JENA	TALASARI MARINE /259 /2026
	ABLAPL/13519/2026	VS STATE OF ODISHA	VS	() //
269	D-ABLAPL/35871/2026	BIKI @ SUVENDU KUMAR BEHERA	PANCHANAN PANIGRAHI	KAMAKHYANAGAR /693 /2026
	ABLAPL/13520/2026	VS STATE OF ODISHA	VS	() //
270	D-ABLAPL/35902/2026	SURYAKANT JENA @ SILU @ SINDHU	BIPIN KUMAR NAYAK	SEA BEACH /241 /2026
	ABLAPL/13521/2026	VS STATE OF ODISHA	VS	() //
271	D-ABLAPL/35911/2026	BHAJNA MUNDA @BHAJAN MUNDA @BAJANA MUNDA	PARTHA SARATHI DAS	JODA /406 /2026
	ABLAPL/13522/2026	VS STATE OF ODISHA	VS	() //
272	D-ABLAPL/35521/2026	MITESH SAHOO	BIBHU PRASAD DAS	SUNDARGARH TOWN /378 /2026
	ABLAPL/13523/2026	VS	VS	()

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		STATE OF ODISHA		//
273	D-ABLAPL/35488/2026	SONU AJGAR @ AJGHAR	BHABANI SHANKAR DASPARIDA	SONEPUR /310 /2026
	ABLAPL/13524/2026	VS	VS	()
		STATE OF ODISHA		//
274	D-ABLAPL/35851/2026	MANORANJAN DAS @ BANU	ARIJEET MISHRA	CHANDABALI /330 /2026
	ABLAPL/13525/2026	VS	VS	()
		STATE OF ODISHA		//
275	D-ABLAPL/35358/2026	SUBASH BEHERA	DR. SUJATA DASH	BARANGA /571 /2026
	ABLAPL/13526/2026	VS	VS	()
		STATE OF ODISHA		//
276	D-ABLAPL/35869/2026	SANGRAM JENA	PANCHANAN PANIGRAHI	INDUASTRIAL,NISA /428 /2026
	ABLAPL/13527/2026	VS	VS	()
		STATE OF ODISHA		//
277	D-ABLAPL/35396/2026	SUBASH MUNDA	AMLAN MOHANTY	BARBIL /442 /2026
	ABLAPL/13528/2026	VS	VS	()
		STATE OF ODISHA		//